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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in TP 75/16	For filing amended petition	397/ 398	Harish Kumar Amilineni Vs Mahajuicy Food Processing Pvt. Ltd. & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Bojanna K. J 9663633744	PETITIONER	
	K. VENKATARAMANI 412 80811	Respondent no. 2.	

Counsel for petitioner is present. He requested time for filing amended petition. Shri K. Venkataramani, Advocate, informed the Tribunal that he would file application for recall of the ex-parte order passed against R-2 and proceed with the case.

List it on 16.11.2017.


MEMBER (J)


MEMBER (T)